

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

32. MA 53/2018 In CP 171/2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

**NAME OF THE PARTIES: Rajeev Nayan Ghuwalewala & Ors.**  
**V/s**  
**E-Gateway India Pvt. Ltd. & Ors.**

**Section: 241-242, 244 of Companies Act, 2013**

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**ORDER**

**MA No. 53/2018:-** None has appeared for the Applicant. A last and final opportunity granted to the Applicant to cause appearance on the next date of hearing and to advance arguments, failing which, the Application shall be dismissed for non-prosecution. List the MA No. 53/2018 on **27.03.2024** either for appearance or dismissal of the Application.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

01.02.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**